

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205

CP No. - 161/241/242/ND/2019
CA-196/ C-V/ND/2020

IN THE MATTER OF:

Govind Mutha

Vs

Sumanglam Traexim Pvt Ltd

....Applicant

....Respondent

SECTION

u/s 241-242

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Harshal Kumar
For the Respondent :

ORDER

Adjourn the matter to 20.04.2020.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)